(c) and (d) The Government has granted the status of Institutions of Eminence to the Institutions based on the recommendation of Empowered Expert Committee (EEC) and University Grants Commission (UGC). Presently, no recommendations have been received from EEC and UGC for granting of Institutions of Eminence status to IIMs.

## New rules for Appointment of directors in IIMs

2466. SHRIMATI VIJILA SATHYANANTH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether future directors of the prestigious IIM would no longer need to have anything to do with academic or even possess a Ph.D;
- (b) whether according to rules notified recently under the IIM Act, executives who'have been in senior management roles for at least 15 years would now be eligible to be appointed as directors;
- (c) whether the premier business schools in the past have been headed by corporate executives but such examples are few and far between; and
  - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH): (a) No, Sir.

- (b) Yes, Sir.
- (c) and (d) No, Sir. However, in the initial years of establishment of some of the Indian Institutes of Management (IIMs), a few of the corporate executives with academic background were appointed as Director.

## Reserved posts in universities

2467. SHRI RIPUN BORA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of posts of faculty in universities that have been advertised by the various Central Universities after the issuing of UGC circular on faculty positions in universities, department-wise;
- (b) the number of posts that are reserved for SCs/STs out of total posts advertised:
- (c) the number of posts that would have been reserved for SCs/STs if the earlier provision of reservation has been followed; and